

1979-80, Annual Reports and Accounts of Aligarh Muslim University for the years 1978-79 and 1979-80, Annual Accounts of Banaras Hindu University for the year 1979-80, Annual Accounts of Delhi University for the year 1979-80, Annual Accounts of Jawaharlal Nehru University for the year 1979-80, Annual Reports and Accounts of North Eastern Hill University for the year 1979-80, Annual Report and Accounts of Visva Bharati for the year 1979-80 and Annual Accounts of University of Hyderabad for the year 1979-80 and Annual Reports for the year 1978-79 and Annual Reports for the years 1978-79 and 1979-80 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2534/81.]

(2) (i) A copy of the Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1979-80 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2535/81]

REVIEWS AND ANNUAL REPORTS OF SPONGE IRON INDIA LTD., HYDARABAD AND METALLURGICAL AND ENGINEERING CONSULTANTS (INDIA) LTD. RANCHI FOR 1979-80 AND STATEMENTS FOR DELAY

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH) : O. beha 'i Shri Pranab
Mukherjee.

I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1979-80.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2536/81.]

(b) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited Ranchi, for the year 1979-80.

(ii) Annual Report of the Metallurgical and Engineering Consultan.. (India) Limited, Ranchi for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (a) and (b) of item (1) above.

[Placed in Library. See No. LT-2537/81].

REVIEW AND ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD, PIMPRI, PUNE FOR 1979-80 WITH STATEMENT FOR DELAY AND A STATEMENT GIVING REASONS FOR NOT LAYING ANNUAL REPORTS OF M/s STANISTREET PHARMACEUTICALS LTD. WITHIN TIME

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS
(SHRI P.C. SETHI) : I beg to lay
on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1979-80.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library. See No. LT-2538/81.]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Reports of Messrs Smith Stanistreet Pharmaceuticals Limited for periods ending 31st March, 1979 and 31st March, 1980 within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT-2539/81.]